

1959 to the end of October, 1959, the value of seizures of watches effected is about Rs. 69,806.

(b) Various measures are taken from time to time to deal with smuggling and some of the more important general steps taken in this connection are:—

- (i) Increased vigilance and patrolling along the sea coast and the land border by the customs staff in collaboration with the Police and border security staff.
- (ii) Further improvements in the techniques of collection of intelligence and its utilisation in anti-smuggling operations.
- (iii) Strengthening of customs laws, imposition of more deterrent penalties and greater resort to prosecutions.

भूतपूर्व सैनिकों के निवृत्ति-वेतन

*९६८. श्री भक्त बर्षान : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भूतपूर्व सैनिकों के निवृत्ति-वेतन बढ़ाने का प्रश्न सरकार के विचाराधीन है ;

(ख) यदि हां, तो इस सम्बन्ध में अब तक क्या प्रगति हुई है; और

(ग) स सम्बन्ध में कब तक अन्तिम निर्णय होने की आशा है ?

प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) : (क) से (ग). भूतपूर्व सैनिकों के सेवा निवृत्ति वेतन बढ़ाने का कोई सुझाव इस समय सरकार द्वारा विचाराधीन नहीं है । ताहम वह केन्द्रीय सरकार के भ्रूसैनिक पेन्शनरों के लिये जारी किये गये आदेशों को देखते हुए, थोड़ी पेन्शन पाने वाले सशस्त्र बल के पेन्शनरों पर लागू, भ्रस्थायी बंदोती के, वर्तमान दरों को, बढ़ाने के प्रश्न का, सक्रिय निरीक्षण कर रही हैं । इस विषय में सरकार शीघ्र ही कोई निर्णय लेने की आशा करती है ।

Diamond Finds in Madurai

*999. Shri Gulam Mohideen: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Government had received information that natural diamonds are available in Madurai District; and

(b) if so, the steps taken by Government to explore them?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

Pay Scales

*1000. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the decision of the Assam Government to merge part of the dearness allowance in the salaries of their employees; and

(b) if so, whether Central Government propose to revise the pay scales of the employees in neighbouring Union Territories?

The Minister of Home Affairs (Shri G. B. Pant): (a) It is understood that the Assam Government have decided to merge a portion of the dearness allowance in the pay of their employees drawing a salary not exceeding Rs. 200 p.m. but that no formal orders have yet issued.

(b) The question of extending a similar benefit to employees of the Manipur Administration, will be examined when formal orders have been issued by the State Government.

Law Commission Report

*1001. Shri Tangamani: Will the Minister of Law be pleased to state:

(a) whether the Law Commission which was reconstituted on the 20th December, 1958 has submitted its report about revision of laws; and